

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA) No. 384/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th November 2017, 10.30 A.M.

Name of the Company	Modern Mining Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 LAXMI DHAR SAHOO
ADVOCATE

Ms Modern mining
(P) Ltd
&
Others

Lehoy
20/11/17

2. Shri K. S. PRADHAN, JOINT DIRECTOR, RD (ER) -

ORDER

Frederick
20/11/10

Ld. Counsel for the petitioner and Mr. K.S.Pradhan, Joint Director from the Office of the Regional Director, Eastern Region representing the Central Government are present.

Ld. Counsel for the petitioner has filed supplementary affidavit, which may be taken on record.

List on 19/12/2017.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (I)